

Transport discussed with the concerned authorities the scope for acquisition of vessels in addition to those already on order. The G.D.R. side has offered to supply 5 container oriented cargo liner vessels of 13,810 DWT each during 1978-80. The technical and other details are expected to be made available by June, 1975.

#### **Khetri Copper Project**

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\*258 DR. H. P. SHARMA:

SHRI MOHINDER SINGH GILL:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Copper Project at Khetri has been inaugurated;

(b) if so, the stage of production and utilisation of installed capacity reached so far; and

(c) the time by which the project is likely to commence capacity production?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) Yes, Sir The Copper Smelter at Khetri was formally inaugurated by the Prime Minister on the 5th February, 1975.

(b) The plant, having a capacity of 31,000 tonnes of electrolytic copper per annum, is in the initial stages of production. The production process is currently being stabilised. So far, about 2,000 tonnes of blister copper has been produced since commissioning of the plant in November, 1974.

(c) The capacity production at Khetri Smelter is expected to be achieved only when the Malankhand Copper Mine and Concentrator Plant go into production. The production of copper metal during 1975-78 is expected to be 18,000 tonnes, comprising 8,000 tonnes from the ore to be mined at the Khetri Copper Complex and

the balance 10,000 tonnes by smelting copper concentrates proposed to be imported. The plant is expected to attain about 80 per cent of its rated capacity by 1977-78 by using the indigenous copper concentrates from Khetri supplemented by imported concentrates.

#### **Medical Facilities to Rural population of Madhya Pradesh**

\*259. SHRI G. C. DIXIT: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether adequate medical facilities are not available to the rural population in Madhya Pradesh at present;

(b) whether any measures have been taken to ensure better health services and medical facilities in rural areas in Madhya Pradesh; and

(c) if so, the outlines thereof?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR KARAN SINGH): (a) to (c) A statement containing the required information is laid on the Table of the Sabha

#### **Statement**

There are 457 Community Development Blocks in Madhya Pradesh 457 Primary Health Centres are functioning in these Blocks. Some of the Blocks however, have more than one primary health centre with the result that five more primary health centres need to be established on the basis of the norm of one PHC per block. There are 23 primary health centres with one doctor and 434 with two doctors.

A sub-centre is required to be established for each Unit of 10,000 population. On this basis 3487 sub-centres are required. Of these, 2724 are already functioning.

Medical facilities are also available through the following institutions:—

Hospitals/Dispensaries	.. 736
Ayurvedic Aushadhalayas	.. 1510
Upgraded dispensaries	.. 87

The State Government have proposals for augmenting these facilities further.

MR. SPEAKER: The question Hour is over.

(Interruptions)

#### SHORT NOTICE QUESTION

#### Mining Accident near Mael Colliery in Karanpura Coal Field

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2. SHRI DAMODAR PANDEY:  
SHRI BIRENDER SINGH  
RAO

Will the Minister of LABOUR be pleased to state:

(a) whether a number of miners were killed in a mining accident near Mael colliery in Karanpura coalfield;

(b) if so, the number of persons killed and the number injured;

(c) whether the mine was working with the knowledge of Government;

(d) what action Government propose to take against the persons responsible for this accident and also to prevent future accidents like this; and

(e) whether it is in the knowledge of Government that there are several mines working in that area in the same manner with or without lease and appropriate permission of Government?

THE MINISTER OF LABOUR  
(SHRI RAGHUNATHA REDDY):

(a) Yes, Sir.

(b) It has been reported by the Director General of Mines Safety that six persons died and three others seriously injured in an accident that took place on 22nd February, 1975 while illegal excavation for coal was being done by several villagers at the North Bank of the Damodar River opposite Mael Colliery in District Giridih (Bihar).

(c) The office rs of the Directorate General of Mines Safety had in November, 1973 brought to the notice of the concerned local authorities of the State Government the incidence of this illegal mining

(d) The Government are examining as to what action can be taken under the Mines Act. The Government are also considering the question of setting up a Court of Enquiry under the Mines Act to go into the causes and circumstances of this accident, as also the more general questions of such illegal mining in the context of safety.

(e) The existence of such illegal mining has been brought to the notice of the State Government of Bihar and of the Department of Coal.

(Interruptions)

एक माननीय सदस्य : पुलिस ऊपर उनको मार रही है आप रुकवाइये ।

(Interruptions)

श्री जाबुवंत खोटे : उसकी उन्होंने गर्दन पकड़ ली है और गर्दन पकड़ कर ले गए हैं . . .

MR SPEAKER: Order, please. Whoever obstructs the proceedings from the gallery has to be removed. He was resisting the Watch and Ward persons.

श्री जाबुवंत खोटे : इस हाउस में यह चीज होती है तो क्या होगा। आपकी हाजिरी में, आपकी मौजूदगी में यह सब हो रहा है